

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 14/(MAH)/2017  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: MAN Industries (India) Ltd.  
V/s.  
M/s. MAN Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

	Ganraj Shah	i/b Kargale for Petn	Ganraj Shah
--	-------------	----------------------	-------------

	Ashish Kamat a/w sayaree Kulkarni	i/b Orbit Law Services for Respondents	Shru
--	---	---	------

Order

CP No.14/213/ NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 19.6.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)